

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 27th February, 2024

No.HC.V-56/2023/182/Estt.## Sri SANAT BHATTA, Court Attendant of this Registry is promoted and appointed, temporarily and until further orders, as **Record Assistant** in the Principal Seat of the Gauhati High Court, in the pay band of (PB-1) Rs. 14000-70000/-+G.P. Rs. 5600/- plus other allowances as admissible under the Rules with effect from the date of his joining Vice Sri Anil Barman, retired on attaining the age of superannuation on 29.02.2024.

This Order shall come into effect w.e.f. 01.03.2024.

By Order,

Sd/- Shri Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. No. HC.V-56/2023/182A /Estt.

Dated 27. 02. 2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
7. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
8. The Deputy Registrar (), Gauhati High Court, Guwahati.
9. The Assistant Registrar, (), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload it in the official website on priority basis under the designated head.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
16. The A.O.(J),Accounts Section, Gauhati High Court, Guwahati. He is requested to ensure that it reflects in the service book(s).
17. The A.O.(J),....., Gauhati High Court, Guwahati.
18. The Court Officer No. I/II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.
21. The CA to Registrar (Establishment), Gauhati High Court, Guwahati.
22. Person concerned.
23. The Order file/personal File.

REGISTRAR GENERAL

Rojan J. Saha
27/2/24